

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:849

ANSWERED ON:17.08.2007

OWNERSHIP RIGHTS OF PLOTS UNDER 20-POINT PROGRAMME

Jha Shri Raghunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government has decided to grant ownership rights to the allottees/subsequent purchasers of residential plots distributed under 20-Point Programme in NCT of Delhi ;

(b) if so, the details thereof ;

(c) the procedure adopted to regularize these plots and by when the same will be started ;

(d) whether a copy of the resolution approved by the Government of NCT of Delhi has been received by the Government;and

(e) if so, the action taken thereon ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(e): Government of NCT of Delhi has informed that grant of ownership rights to allottees under 20 Point Programme is under its consideration.